

ITEM NO.5

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 26-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Appellant(s) Ms. Ruchira Goel, AOR
Mr. Shashahank Shakhar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed, Counsel for the appellant is granted further one
week's time to cure the defects.

(TUSHAR BISHT)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
BRANCH OFFICER